

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.158
IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd

Vs.

Hema Engineering Industries Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 12.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

:

For the Respondent/CD

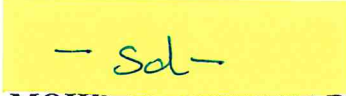
: Mr. Vikas Dutta, Mr. Siddharth Silwal, Mr. Nivedita Grover,
Mr. Ujjwal Nagaich, Advocates.

ORDER

Counsels for both the sides are present. Report of the Chartered Accountant in relation to the reconciliation of the accounts is awaited. Matter stands adjourned.

List the matter on 30th March,2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)